All the four Generating Units of 60 MW each under Staged have "been commissioned,

(b) Yes, Sir.

(c) Does not arise.

(d) For Koyna Stage-I, the World Bank authorised in 1959 a loan amounting to \$ 18-70 million. As regards Koyna Stage-II Project, a loan of \$ 17 5 million has been authorised by International Development Association (sister concern of World Bank).

## LOANS FOR FANS TO CLASS IV GOVERNMENT SERVANTS

\*443. SHRI LILA DHAR BAROOAH:

Will the Minister of WORKS, HOUSING AMD REHABILITATION be pleased to refer to the answer given to Unstarred Question No. 1154 in the Rajya Sabha on the 5th September, 1962 and state:

(a) whether Government have since taken a decision regarding the advance of loans to Class IV employees in Delhi whose quarters are n'ot provided with fans:

(b) if so, what are the details of the decision taken; and

(c) if a decision has not yet been taken in the matter, by when a decision is expected to be taken?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA) : (a) to (c) Government have decided to grant loans to Class IV employees for the purchase of fans. A scheme for the grant of such loans is being worked out.

## TBRMINATION OF SERVICES OF C.P.W.D. Employees

\*445. SHRI B. D. KHOBARAGADE: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state;

(a) whether it is a fact that services of some employees of the

C.P.W.D. have been terminated recently because they were 55 years of age;

(b) if so, what is the number of such employees;

(c) whether the new rules of retirement age are not applicable to them; and

(d) if not, what are the reasons therefor?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a), (c) and (d) Witii effect from 1st December, 1962, the age of compulsory retirement of Central Government servants is 58 years except in the case *ot* pre-1938 ministerial Government servants and Class IV staff who can be retained upto the age of 60 years. The appointing authority may, however, require a Government servant to retire after he attains the age of 55 years on three months' notice without assigning any reasons.

(b) The number of such persons can only be very small as the orders extending the age limit were issued hardly three months ago.

## IMPORTED CARS PURCHASED BY STATE TRADING CORPORATION

\*447. SHRI M. R. SHERVANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of imported cars purchased by the State Trading Corporation from diplomats and others since the imposition of restriction on sale of such cars to public directly, *i.e.* 1st December, 1962;

(b) the number of imported cars (i) in stock with the State Trading Corporation at present and (ii) sold during the period from 1st December, 1962 to the end of February, 1963; and

(c) the names of persons to whom the cars were sold and the price at which each was sold?

THE MINISTER OF INTERNATIONAL TRADE $m$ THE MINISTRY OP COMMERCE AND INDUSTRY (SHRT MANUBHAI SHAH): (a) to (c) A statement is placed on the Table of the House.	15. Perambikulam Aliyar in the sale of Projec Government the cars. The of Madras, Madras. general objective
STATEMENT	I is to ensure 16. Raj Bhavan, Uttar that the invest-
(a) (i) No. of cars purchased be fore 1-12-62.	Pradesh. ment made in purchase of cats
(it) No. of cars purchased from 1- 12-62 to 15-3-63—	17. Government of Kerala by S T C are Trivandrura. fully covered by
Diplomats' cars	<u>322</u> [Transferred to the 14th March, 1963.J.
Others 7	SCOPS OF OPERATIONS OF REFINANCE CORPORATION
TOTAL NUMBER OF CARS PUR-	CORPORATION
CHASBD UPTODATE 39	323. SHRI KRISHNA CHANDRA: Will the Minister of FINANCE be pleased to state:
(b) (i) Cars in stock with STC	to state.
at present 22	(a) whether the scope of operations of the
(ii) Sold upto 15-3-63 17	Refinance Corporation extends to State Financial Corporations and to Co-operative
(c) Party to whom sold Price	Banks; and (b) if not, whether there is any proposal
1. Raj Bhavan, Kerala . It is not in the	to extend the scope in th» above direction?
public interest	THE MINISTER OF FINANCE (SHRI
2. Hindustan Aircraftto disclose the prices realised1. Ltd., Bangalore.prices realisedin the sale of the3. Fertilisers3. FertilisersCorporationcars.The ge- Ltd., New Delhi.	MORARJI R. DESAI): (a) and (b) The facilities provided by the Refinance Corporation are available to all the State Financial Corporations, the Madars Industrial
is to ensure that 4. Press Information Bu- the investment reau, Govt, of India, made in pur- New Delhi. chase of cars by	Investment Corporation Ltd. and the State Co- operativ« Banks of Andhra, Madras Maharashtra and Punjab.
STC are fully 5. Indian Oil Co, Ltd., covered by Bombay. sales.	मध्व प्रवेश के मन्दसौर जिले के विस्थापित म्बनितमों द्वारा थी नई प्रॉबयां
6. Raj Bhavan, Orissa.	
7. Punjab Government,	३२४. श्री विवलकुमार मुन्नालालजी
Chandigarh. 8. Ministry of Home	चौरड़िया : क्या निर्माल, झावास झौर पुनवास मंत्री यह बताने की हुपा करेंगे कि:
Affairs, New Delhi. 9. Orissa Government,	(क) मध्य प्रदेश के मन्दसौर जिबे के
Bhubaneswar. 10. Orissa Government,	(भ) मध्य प्रदेश के मन्देशीर जिलाक कितने विस्यापित व्यक्तियों ने १ जनवरी,
Bhubaneswar.	१९६२ से १४ मक्तूबर, १९६२ तक मपने
11. Praga Tools Corpora- tion Ltd., Hyderabad.	देहाती अमीम सम्बन्धी दानों को ग्रस्तिम रूप:
12. Mercury Travels Ltd., New Delhi.	
13. Heavy Engineering Corporation Ltd., Ranchi.	